

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**

ITEM No.107  
(MP) CP(IB) 68 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Indian Potash Ltd  
V/s  
Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

**Order delivered on 06/05/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. Adv. Mr. Ajit Singh Joher  
For the Respondent : Ld. Adv. Mr. Vijay Assudani (Physical)

**ORDER**

The matter stands adjourned for hearing on 23.06.2022.

  
**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

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**MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**